

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 222/2023(WZ)

IN THE MATTER OF:-

MRS. MANGAL W/O VISHNU BODKHE &  
ORS.

APPLICANTS

VERSUS

M/S MATRIX LIFE SCIENCE PVT. LTD. &  
ORS

RESPONDENTS

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2.	<b>Annexure R3-I:</b> copy of the email communication dated 17/07/2023 addressed to MPCB.	
3.	<b>Annexure R3-II:</b> copy of the compiled email communications dated 28/09/2022; 04/10/2022; 28/04/2023; 10/05/2023; 07/06/2023; 08/06/2023; 22/06/2023; 03/08/2023; and 28/12/2023 addressed to MPCB.	

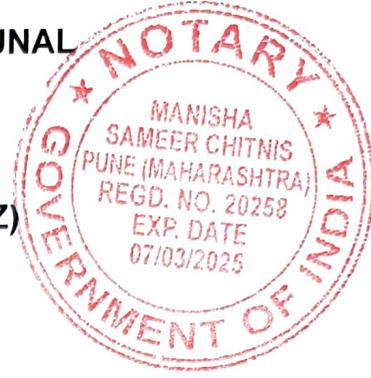
  
(Pratik D. Bharne)  
Regional Director

Place: Pune

Date: 08/03/2024

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WESTERN ZONE BENCH, PUNE

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REPLY ON BEHALF OF RESPONDENT NO. 3,  
CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. Central Pollution Control Board (hereinafter referred as "CPCB") is a statutory Board, which has been constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred as Water Act). It performs the functions assigned under the Water Act, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred as Air Act) and The Environment (Protection) Act, 1986.
2. That the averments made under the heading "HUMBLE APPLICATION SUBMITTED BY THE APPLICANTS ABOVE NAMED" (Para No. I to III) are about the address of the counsel of the Applicants, address of the Respondents and contamination of well water of the Applicants due to the activities of the Respondent No. 1 i.e. M/s Matrix Fine Sciences. The same are matter of records. Hence, need no comments from this Answering Respondent.
3. That the averments made in Paras 1 to 5 are about the details of Applicant's agricultural lands and Respondents. Further averments are allegations regarding lethargic approach of the Respondent No. 2 i.e. Maharashtra Pollution Control Board (hereinafter referred as MPCB) in controlling the water



pollution caused by the Respondent No. 1, despite of various complaints addressed to the Respondent No. 2 by the Applicants against the Respondent No. 1. The same are matter of records. Hence, need no comments from this Answering Respondent.

4. That the averments made in Paras 6 to 12 are about the agricultural activities being carried out by the Applicants in their agricultural fields and their dependency of livelihood on the agriculture fields. Further, averments are about the location of Respondent No. 1 industry, situated at a distance of 500 m from the Applicants agricultural fields; obligatory terms & conditions to be complied with respect to norms and management of waste by the Respondent No. 1 as per the Consent to Operate (hereinafter referred as CTO) issued by the Respondent No. 2; Respondent No. 1 dumping the waste within its premises without proper treatment; warning notice, dated 02/02/2021 issued by the Respondent No. 2 to the Respondent No. 1 for non-compliances of consent conditions; and interim directions, dated 10/01/2023 issued by the Respondent No. 2 to the Respondent No. 1 to comply with the directions issued therein.

It is humbly submitted that the respective State Pollution Control Board (hereinafter referred as SPCBs) / Pollution Control Committees (hereinafter referred as PCCs) issues Consent to Establish/ Consent to Operate and Authorization to the industries in the States/UTs. The concerned SPCBs/PCCs primarily monitor the compliance of industrial emissions/effluent discharges and other operational activities according to the prescribed standards. In case of non-compliance, action against non-complying industry is taken by respective SPCBs/PCCs under the provisions of the Water Act, 1974, Air Act, 1981 and Environment (Protection) Act, 1986.

5. That the averments made in Paras 13 to 17 are about the inspections dated 01/10/2022 & 12/07/2023 carried out by the Respondent No.2 at the premises of Respondent No.1 based on the complaints of the Applicants & other farmers; subsequent notice, dated 07/10/2022 issued to the Respondent No. 1 and directed to comply with the directions issued therein. Further, averments are about Respondent No.1 failed to comply with directions issued by the

Respondent No.2 within the time frame stipulated in the said directions; and discrepancies in the visit reports of the Respondent No. 2 with respect to the compliance of directions made by the Respondent No. 1. The same are matter of records and need no further comments by this Answering Respondent.

6. That the averments made in Paras 18 to 22 are allegations about the ground water samples collected from Applicant's No. 1 well by various State Govt. Departments including Respondent No. 2 and copies of analysis reports of ground water samples; registration of FIR against the Applicant No. 2 under various sections of the Indian Penal Code; various environmental & health issues due to the pollution from the activities of Respondent No.1; and steps taken by the Gram Panchayat Office, Mudhalwadi to stop the pollution from the activities of Respondent No.1. The same are matter of records and hence need no comments from this Answering Respondent.
7. That the averments made in Paras 23 to 29 are about the communication, dated 25/08/2023 by the District Soil Conservation and Soil Testing Officer, Aurangabad regarding remarks on the quality of water sample collected in the area under consideration; copy of communication letter from Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi about forwarding the representation of the Applicants to the Respondent No. 2 & 3 for taking necessary action; and copy of legal notice, dated 27/09/2023 from the Applicants issued to the Respondent No. 1 regarding non-compliance of the environmental laws & failure of the Respondent No. 1 to implement the guidelines stipulated by the Respondent No. 2. Further averments are about the failure of the Respondent No. 2 to take appropriate action against the Respondent No. 1; Panchanama, dated 26/10/2023 carried-out in presence of the Applicants by the Agriculture Officer, Paithan, Taluka & Circle Agriculture Officer at Gat Nos. 222, 226, 07 & 20, remarks mentioned therein and copy of Panchanama; various non-compliances by the Respondent No. 1 with respect to the conditions of environmental clearance granted by the Respondent No. 4 i.e. MoEF&CC; and Applicants requesting actions against the Respondent No. 1 including assessment of the impacts on the environment. It is humbly submitted



that this Answering Respondent wants to reiterate the comments made at Para 4, as above.

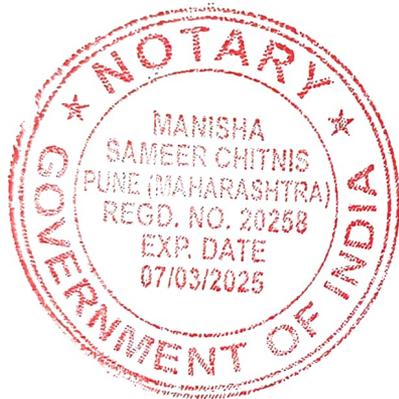
It is further humbly submitted that as per Section 10: Post Environmental Clearance Monitoring, Sub-section (ii) of the Environment Impact Assessment Notification, 2006; it shall be mandatory for the Project Management to submit half-yearly compliance reports in respect of the stipulated prior Environmental Clearance terms and conditions in hard and soft copies to the regulatory authority concerned, on 1st June and 1st December of each calendar year. With regard to letter from Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi as stated in Para 24, it is humbly submitted that the said letter was received by this Answering Respondent and the same is forwarded to Member Secretary, MPCB vide email dated 17/07/2023 for investigation and necessary action. A copy of the said email communication addressed to MPCB is annexed and marked as **Annexure R3-I**.

It is humbly submitted that this Answering Respondent had earlier received a similar nature of complaints vide emails dated 28/09/2022; 04/10/2022; 07/10/2022; 28/04/2023; 10/05/2023; 07/06/2023; 08/06/2023; 22/06/2023; 03/08/2023 and 28/12/2023 from Shri Vishnu Bodakhe regarding pollution issues from M/s Matrix Life Science Pvt. Ltd., Aurangabad. The aforesaid complaints forwarded to MPCB vide email communications even dated 28/09/2022; 04/10/2022; 28/04/2023; 10/05/2023; 07/06/2023; 08/06/2023; 22/06/2023; 03/08/2023; and 28/12/2023 for taking necessary action. A copy of the aforesaid compiled emails addressed to MPCB are annexed and marked as **Annexure R3-II**.

8. That the averments made under heading "GROUNDS" (I to X) are about the various grounds taken by the Applicants for filing the present Original Application, which have already been mentioned/commented in above paras of this affidavit by this Answering Respondent and needs no further comments by this Answering Respondent.



- 9. That the averments made under the heading "LIMITATION" (i to iii) are about the limitations for filing the present original application by the Applicants, and need no comments from this Answering Respondent.
- 10. That the averments made under the heading "PRAYERS" (A to C) are about the prayers submitted by the Applicants, and need no comments from this Answering Respondent.
- 11. That in light of the above submissions, this Answering Respondent No. 3 i.e. CPCB shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in the instant OA.



*Pratik Dinkarro*

Pratik Dinkarro Bharne

(Scientist 'E' & Regional Director)

Noted & Registered  
At.Sr.No...226/2024...

BEFORE ME

*Manisha*

MANISHA SAMEER CHITNIS  
NOTARY  
GOVERNMENT OF INDIA

09 MAR 2024



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 222 OF 2023(WZ)

IN THE MATTER OF: -

MRS. MANGAL W/O VISHNU BODKHE &

ORS.

APPLICANTS

VERSUS

M/S. MATRIX LIFE SCIENCE PVT. LTD. &

ORS.

RESPONDENTS

AFFIDAVIT

I, Pratik Dinakrro Bharne, working as Scientist 'E' & Regional Director in Central Pollution Control Board, Regional Directorate, Survey No. 110, Hirabai Dhankude Multipurpose Hall, Baner Road, Pune – 411045, do hereby solemnly affirm and declare as under:

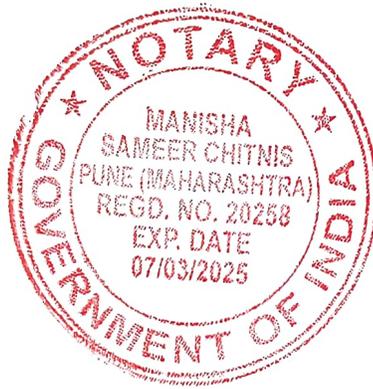
1. That I am fully conversant with the facts of the case and hence, competent and authorized to depose and swear the present affidavit in my official capacity.
2. That the contents of the reply have been drafted by me and the contents of the same are true and correct on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB and the contents of the reply may kindly be treated part of this affidavit and the same are not repeated herein for the sake of brevity.



  
DEPONENT



- 9. That the averments made under the heading "LIMITATION" (i to iii) are about the limitations for filing the present original application by the Applicants, and need no comments from this Answering Respondent.
- 10. That the averments made under the heading "PRAYERS" (A to C) are about the prayers submitted by the Applicants, and need no comments from this Answering Respondent.
- 11. That in light of the above submissions, this Answering Respondent No. 3 i.e. CPCB shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in the instant OA.



*Pratik Dinkarro Bharne*

Pratik Dinkarro Bharne

(Scientist 'E' & Regional Director)

Noted & Registered  
At.Sr.No...226/2024...

BEFORE ME

*Manisha Sameer Chitnis*

MANISHA SAMEER CHITNIS  
NOTARY  
GOVERNMENT OF INDIA

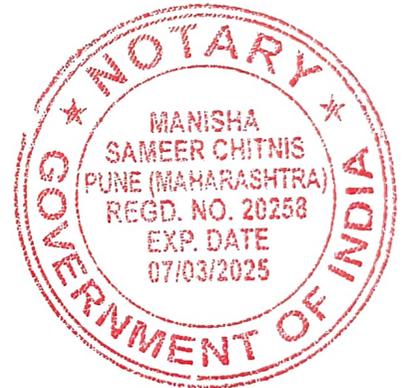
09 MAR 2024



VERIFICATION

Verified at Pune on this day of March, 2024 that the contents of the above reply affidavit are correct and true on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

*Manisha Sameer Chitnis*  
DEPONENT



Noted & Registered  
At.Sr.No. 227/2024

BEFORE ME

*Manisha Sameer Chitnis*

MANISHA SAMEER CHITNIS  
NOTARY  
GOVERNMENT OF INDIA

09 MAR 2024



**Fwd: Public Complaint**

**From :** Public Complaints <prc.cpcb@nic.in>  
**Subject :** Fwd: Public Complaint  
**To :** R. N. PANKAJ <rnpankaj.cpcb@nic.in>  
**Cc :** Dinabandhu Gouda <dinabandhu.cpcb@nic.in>

Tue, Feb 27, 2024 10:02 PM

4 attachments

Sir,  
For records only.

**From:** "Public Complaints" <prc.cpcb@nic.in>  
**To:** ms@mpcb.gov.in  
**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, sharmabk2001@yahoo.com, "Dr. Priti Singh" <priti.singh@gov.in>  
**Sent:** Monday, July 17, 2023 9:57:24 AM  
**Subject:** Public Complaint

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जाँच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली



**MPCB 12155.pdf**  
922 KB

**MPCB 679.pdf**  
2 MB

**MPCB 678.pdf**  
3 MB



## 184 ANNEXURE R3-11

Email

CPCB, RD Pune

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**Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf**

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**From :** Public Complaints <prc.cpcb@nic.in>

Wed, Sep 28, 2022 12:15 PM

**Subject :** Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf 1 attachment**To :** ms@mpcb.gov.in**Cc :** CPCB, RD Pune <rdpune.cpcb@nic.in>, BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, ksharmacpcb <ksharma.cpcb@nic.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "ksharmacpcb" <ksharma.cpcb@nic.in>**To:** "Public Complaints" <prc.cpcb@nic.in>**Sent:** Wednesday, September 28, 2022 10:53:09 AM**Subject:** [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

आवश्यक कार्यवाही हेतु।

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>**Sent:** Tuesday, September 27, 2022 3:16:44 PM**Subject:** मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

मेसर्स "मॅट्रिक्स लाइफ सायन्सेस प्रा.ली." एमआयडीसी पैठण, ता.पैठण, जि. औरंगाबाद पिन.43 1148

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# 185



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 **मॅट्रिक्स कंपनी मागणी पत्र\_11.pdf**  
389 KB

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186

Email

CPCB, RD Pune

**Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf**

**From :** CPCB, RD Pune <rdpune.cpcb@gov.in>

Tue, Oct 04, 2022 11:54 AM

**Subject :** Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

 1 attachment

**To :** ms <ms@mpcb.gov.in>

**Cc :** roaurangabad <roaurangabad@mpcb.gov.in>, sroaurangabad1 <sroaurangabad1@mpcb.gov.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>, Public Complaints <prc.cpcb@nic.in>, Pratik Bharne <pratik.cpcb@gov.in>

महोदय,

के.प्र.नि.बो. को दिनांक 27.09.2022 को श्री विष्णु ए बोडखे, मुदलवाड़ी, पोस्ट- पैठण, जिला- औरंगाबाद, महाराष्ट्र- 431148, से लोक शिकायत प्राप्त हुई है, जिसमें मेसर्स "मॅट्रिक्स लाइफ सायन्सेस प्रा.ली" से होने वाले परिवेश प्रदूषण के संदर्भ में शिकायत किया गया है। उक्त शिकायत कि स्ववर्णित प्रति संलग्न है।

उपरोक्त को संज्ञान में लेते हुए, आवश्यक कार्रवाई की व्यवस्था करने का अनुरोध किया जाता है और की गई कार्रवाई की रिपोर्ट अविलम्ब शिकायतकर्ता तथा इस कार्यालय को भी प्रदान करें।

This has reference to representation received from Sh. Vishnu A Bodkhe, Muddalwadi, Post-Paithan, Dist.- Aurangabad, Maharashtra- 431148, dated 27.09.2022 regarding environmental pollution due to M/s Matrix Life Sciences Pvt. Ltd. Email received from the complainant is herewith attached for ready reference, which is self-explanatory.

In this regard, it is requested to arrange to take necessary action and the action taken report may be sent to the complainant along with a copy to this office, at the earliest.

धन्यवाद,  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
क्षेत्रीय निदेशालय, पुणे

**From:** "Public Complaints" <prc.cpcb@nic.in>

**To:** ms@mpcb.gov.in

**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "ksharmacpcb" <ksharma.cpcb@nic.in>, "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>

**Sent:** Wednesday, September 28, 2022 12:15:27 PM

# 187

**Subject:** Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

महोदय/महोदया

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सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "ksharmacpcb" <ksharma.cpcb@nic.in>  
**To:** "Public Complaints" <prc.cpcb@nic.in>  
**Sent:** Wednesday, September 28, 2022 10:53:09 AM  
**Subject:** [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

आवश्यक कार्यवाही हेतु।

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>  
**Sent:** Tuesday, September 27, 2022 3:16:44 PM  
**Subject:** मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

मेसर्स "मॅट्रिक्स लाइफ सायन्सेस प्रा.ली." एमआयडीसी पैठण,ता.पैठण,जि.औरंगाबाद पिन.43 1148

Scanned with CamScanner



# 188



**मॅट्रिक्स कंपनी मागणी पत्र\_11.pdf**  
389 KB

189

Email

CPCB, RD Pune

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**Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf**

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**From :** BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in> Fri, Oct 07, 2022 03:59 PM  
**Subject :** Fwd: [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf  1 attachment  
**To :** pc rdpune <pc.rdpune@gmail.com>, CPCB, RD Pune <rdpune.cpcb@nic.in>  
**Cc :** Pratik Bharne <pratik.cpcb@gov.in>

For necessary action, please.

Regards,

भरत कु शर्मा /Bharat K Sharma  
क्षेत्रीय निदेशक /Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board  
क्षेत्रीय निदेशालय पुणे/ Regional Directorate Pune

---

**From:** "Public Complaints" <prc.cpcb@nic.in>  
**To:** ms@mpcb.gov.in  
**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "ksharmacpcb" <ksharma.cpcb@nic.in>, "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
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सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "ksharmacpcb" <ksharma.cpcb@nic.in>

# 190

**To:** "Public Complaints" <prc.cpcb@nic.in>

**Sent:** Wednesday, September 28, 2022 10:53:09 AM

**Subject:** [WARNING: ATTACHMENT UNSCANNED]Fwd: मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

आवश्यक कार्यवाही हेतु।

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>

**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>

**Sent:** Tuesday, September 27, 2022 3:16:44 PM

**Subject:** मॅट्रिक्स कंपनी मागणी पत्र - Page 11.pdf

मेसर्स "मॅट्रिक्स लाइफ सायन्सेस प्रा.ली." एमआयडीसी पैठण,ता.पैठण,जि.औरंगाबाद पिन.43 1148

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# 191



**मॅट्रिक्स कंपनी मागणी पत्र\_11.pdf**

389 KB

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192

Email

CPCB, RD Pune

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**Fwd: वॉटर पोलुषन.**

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**From :** Public Complaints <prc.cpcb@nic.in>

Fri, Apr 28, 2023 02:19 PM

**Subject :** Fwd: वॉटर पोलुषन.**To :** ms@mpcb.gov.in 1 attachment**Cc :** CPCB, RD Pune <rdpune.cpcb@nic.in>, BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, ksharmacpcb <ksharma.cpcb@nic.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

---

**From:** "ksharmacpcb" <ksharma.cpcb@nic.in>**To:** "Public Complaints" <prc.cpcb@nic.in>**Sent:** Thursday, April 27, 2023 2:50:11 PM**Subject:** Fwd: वॉटर पोलुषन.

---

**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>**Sent:** Wednesday, April 26, 2023 6:43:17 PM**Subject:** वॉटर पोलुषन.

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# 193



**वॉटर पोलुषन.pdf**

1 MB

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# 194

**Email****CPCB, RD Pune**

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**Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती**

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**From :** Public Complaints <prc.cpcb@nic.in>

Wed, May 10, 2023 02:55 PM

**Subject :** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती 1 attachment**To :** ms@mpcb.gov.in**Cc :** CPCB, RD Pune <rdpune.cpcb@nic.in>, BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, sharmabk2001@yahoo.com, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

# 195

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

---

**From:** "Chairman CPCB" <ccb.cpcb@nic.in>  
**To:** "Public Complaints" <prc.cpcb@nic.in>  
**Cc:** "Member Secretary CPCB" <mccb.cpcb@nic.in>  
**Sent:** Wednesday, May 10, 2023 11:52:03 AM  
**Subject:** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती

---

**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**To:** "Chairman CPCB" <ccb.cpcb@nic.in>  
**Sent:** Wednesday, May 10, 2023 11:20:48 AM  
**Subject:** निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती

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 वॉटर पोलुषन.pdf  
530 KB

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196

Email

CPCB, RD Pune

**Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती****From :** Public Complaints <prc.cpcb@nic.in>

Wed, Jun 07, 2023 02:43 PM

**Subject :** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती**To :** ms@mpcb.gov.in

1 attachment

**Cc :** CPCB, RD Pune <rdpune.cpcb@nic.in>, BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, sharmabk2001@yahoo.com, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>, ksharmacpcb <ksharma.cpcb@nic.in>

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

**From:** "ksharmacpcb" <ksharma.cpcb@nic.in>**To:** "Public Complaints" <prc.cpcb@nic.in>**Sent:** Tuesday, May 16, 2023 12:02:22 PM**Subject:** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>**Sent:** Wednesday, May 10, 2023 11:21:39 AM**Subject:** निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती

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# 197



**वॉटर पोलुषन.pdf**  
530 KB

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**Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती**

**From :** CPCB, RD Pune <rdpune.cpcb@gov.in>

Thu, Jun 08, 2023 05:31 PM

**Subject :** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती



**To :** ms <ms@mpcb.gov.in>

3 attachments

**Cc :** roaurangabad <roaurangabad@mpcb.gov.in>, sroaurangabad1 <sroaurangabad1@mpcb.gov.in>, Public Complaints <prc.cpcb@nic.in>, Pratik Bharne <pratik.cpcb@gov.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय,

यह CPCB, HO-दिल्ली से दिनांक 10.05.2023 के अनुगामी ईमेल के संदर्भ में है, जिसमें श्री विष्णु आसाराम बोडखे (पता: इंग्लिश स्कूल रोड मुदलवाडी, पोस्ट- साखर कारखाना, ता: पैठण, संभाजीनगर, औरंगाबाद, दुरभाष: 9423782221) से प्राप्त अभ्यावेदन दिनांक 10.05.2023 के ईमेल द्वारा प्राप्त हुआ जनशिकायत के संबंध में है, जो स्व-व्याख्यात्मक है।

This has reference to trailing email dated 10.05.2023 from CPCB, HO-Delhi, wherein it was requested to arrange to take necessary action w.r.t representation received from Sh. Vishnu Asharam bodkhe (Address: English school road Mudalwadi, Post: Sakhar karkhana, Tal: Paithan, Shambhajinagar, Aurangabad, Tel: 9423782221) vide email dated 10.05.2023, which is self-explanatory.

इस संबंध में, एक बार फिर से आवश्यक कार्रवाई करने की व्यवस्था करने का अनुरोध किया जाता है और जल्द से जल्द कार्रवाई रिपोर्ट की प्रति कृपया शिकायतकर्ता के साथ सीपीसीबी, मुख्यालय-दिल्ली और इस कार्यालय को भी भेजी जाए।

In this regard, it is once again requested to arrange to take necessary action and action taken report may please be forwarded to the complainant along with a copy to CPCB, HO-Delhi and also to this office, at the earliest.

धन्यवाद,

केंद्रीय प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय निदेशालय, पुणे



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# 199

**From:** "Public Complaints" <prc.cpcb@nic.in>  
**To:** ms@mpcb.gov.in  
**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, sharmabk2001@yahoo.com, "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**Sent:** Wednesday, May 10, 2023 2:55:45 PM  
**Subject:** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**To:** "Chairman CPCB" <ccb.cpcb@nic.in>  
**Sent:** Wednesday, May 10, 2023 11:20:48 AM  
**Subject:** निष्क्रिय अधिकाऱ्यावर कडक कार्यवाही करावी ही विनंती

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 **वाॉटर पोलुषन.pdf**  
530 KB

200

Email

CPCB, RD Pune

**Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती****From :** CPCB, RD Pune <rdpune.cpcb@gov.in>

Thu, Jun 22, 2023 12:01 PM

**Subject :** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती**To :** ms <ms@mpcb.gov.in>

3 attachments

**Cc :** roaurangabad <roaurangabad@mpcb.gov.in>, sroaurangabad1 <sroaurangabad1@mpcb.gov.in>, Public Complaints <prc.cpcb@nic.in>, Pratik Bharne <pratik.cpcb@gov.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय,

यह CPCB-HO Delhi से दिनांक 07.06.2023 के अनुगामी ईमेल के संदर्भ में है, जिसमें श्री विष्णू बोडखे (पता: इंग्लिश स्कूल रोड, मुदळ वाडी, तालुका: पैठण, जिल्हा: औरंगाबाद, संपर्क: 9423782221) से प्राप्त अभ्यावेदन के संबंध में है, जो स्व-व्याख्यात्मक है।

This has reference to trailing email dated 07.06.2023 from CPCB-HO Delhi w.r.t representation received from Sh. Vishnu Bodakhe (Address: English School Road, Mudal Wadi, Taluka: Paithan, District: Aurangabad, Contact No: 9423782221), which is self-explanatory.

इस संबंध में, एक बार फिर से आवश्यक कार्रवाई करने की व्यवस्था करने का अनुरोध किया जाता है और जल्द से जल्द कार्रवाई रिपोर्ट की प्रति कृपया शिकायतकर्ता के साथ सीपीसीबी, मुख्यालय-दिल्ली और इस कार्यालय को भी भेजी जाए।

In this regard, it is once again requested to arrange to take necessary action and action taken report may please be forwarded to the complainant along with a copy to CPCB, HO-Delhi and also to this office, at the earliest.

धन्यवाद,

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
क्षेत्रीय निदेशालय, पुणे**LIFE**  
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**From:** "Public Complaints" <prc.cpcb@nic.in>**To:** ms@mpcb.gov.in

# 201

**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, sharmabk2001@yahoo.com, "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>, "ksharmacpcb" <ksharma.cpcb@nic.in>

**Sent:** Wednesday, June 7, 2023 2:42:34 PM

**Subject:** Fwd: निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>

**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>

**Sent:** Wednesday, May 10, 2023 11:21:39 AM

**Subject:** निष्क्रिय अधिकाऱ्यावर कडक कारवाई करावी ही विनंती

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 **वॉटर पोलुषन.pdf**

530 KB

202

Email

CPCB, RD Pune

**Fwd: वॉटर पोलुषन.****From :** CPCB, RD Pune <rdpune.cpcb@gov.in>

Thu, Aug 03, 2023 01:24 PM

**Subject :** Fwd: वॉटर पोलुषन.**To :** ms <ms@mpcb.gov.in>

3 attachments

**Cc :** roaurangabad <roaurangabad@mpcb.gov.in>, sroaurangabad1 <sroaurangabad1@mpcb.gov.in>, Public Complaints <prc.cpcb@nic.in>, Pratik Bharne <pratik.cpcb@gov.in>, vishnu bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय,

यह CPCB-HO Delhi से दिनांक 28.04.2023 के अनुगामी ईमेल के संदर्भ में है, जिसमें श्री विष्णु आसाराम बोडखे, (पता :मुधलवाड़ी, पोस्ट साखरकारखाना, तालुका-पैठण, जिला-संभाजीनगर, महाराष्ट्र, मोबाइल नंबर. 9822033321,9423782241 ) से प्राप्त शिकायत के संबंध में है, जिसमे मैट्रिक्स लाइफसाइंस प्राइवेट लिमिटेड, प्लॉट नंबर डी8 एम.आई.डी.सी पैठण, औरंगाबाद से होने वाले प्रदूषण, जो स्व-व्याख्यात्मक है।

This has reference to the trailing email dated 28.04.2023 from CPCB-HO Delhi w.r.t representation received from Shri Vishnu Asharam bodkhe, (Address: Mudhalwadi, Post Sakherkarkhana, Taluka-Paithan, District-Aurangabad, Maharashtra, Mob. 9822033321,9423782241 ), regarding pollution caused by Matrix Lifescience Pvt. Ltd., Plot No. D8, MIDC Paithan, Aurangabad, which is self-explanatory.

इस संबंध में, एक बार फिर से आवश्यक कार्रवाई करने की व्यवस्था करने का अनुरोध किया जाता है और जल्द से जल्द कार्रवाई रिपोर्ट की प्रति कृपया शिकायतकर्ता के साथ सीपीसीबी, मुख्यालय-दिल्ली और इस कार्यालय को भी भेजी जाए।

In this regard, it is once again requested to arrange to take necessary action and action taken report may please be forwarded to the complainant along with a copy to CPCB, HO-Delhi, and also to this office, at the earliest.

धन्यवाद,

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
क्षेत्रीय निदेशालय, पुणे**LiFE**  
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# 203

**From:** "Public Complaints" <prc.cpcb@nic.in>  
**To:** ms@mpcb.gov.in  
**Cc:** "CPCB, RD Pune" <rdpune.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "ksharmacpcb" <ksharma.cpcb@nic.in>, "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**Sent:** Friday, April 28, 2023 2:18:53 PM  
**Subject:** Fwd: वॉटर पोलुषन.

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

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**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>  
**To:** "ksharmacpcb" <ksharma.cpcb@nic.in>  
**Sent:** Wednesday, April 26, 2023 6:43:17 PM  
**Subject:** वॉटर पोलुषन.

Scanned with CamScanner



**Mission-LiFE-Final Logo.png**  
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 **वॉटर पोलुषन.pdf**  
1 MB

204

Email

CPCB, RD Pune

**Fwd:** माऊली पा.मुळे, युवा, छत्रपती संभाजीनगर. जिल्हा अध्यक्ष स्वाभिमानी शेतकरी संघटना.

**From :** Public Complaints <prc.cpcb@nic.in>

Thu, Dec 28, 2023 02:59 PM

**Subject :** Fwd: माऊली पा.मुळे, युवा, छत्रपती संभाजीनगर. जिल्हा  
अध्यक्ष स्वाभिमानी शेतकरी संघटना.

 1 attachment

**To :** ms@mpcb.gov.in

**Cc :** CPCB, RD Pune <rdpune.cpcb@nic.in>, vishnu  
bodakhe123 <vishnu.bodakhe123@gmail.com>

महोदय/महोदया

केंद्रीय प्रदूषण नियंत्रण बोर्ड में प्राप्त शिकायत को जांच एवं आवश्यक कार्रवाई हेतु अग्रसारित किया जाता है। शिकायत की जांच तथा कार्रवाई की सूचना प्रेषित करने का कष्ट करे।

सादर,

लोक शिकायत प्रकोष्ठ  
सदस्य सचिव कार्यालय  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

**From:** "MS, CPCB" <mscb.cpcb@nic.in>

**To:** "Public Complaints" <prc.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>

**Sent:** Thursday, December 28, 2023 1:22:17 PM

**Subject:** Fwd: माऊली पा.मुळे, युवा, छत्रपती संभाजीनगर. जिल्हा अध्यक्ष स्वाभिमानी शेतकरी संघटना.

**From:** "vishnu bodakhe123" <vishnu.bodakhe123@gmail.com>

**To:** "MS, CPCB" <mscb.cpcb@nic.in>

**Sent:** Wednesday, December 27, 2023 10:24:00 PM

**Subject:** माऊली पा.मुळे, युवा, छत्रपती संभाजीनगर. जिल्हा अध्यक्ष स्वाभिमानी शेतकरी संघटना.

गाव.मुधलवाडी ता. पैठण जिल्हा.छत्रपती संभाजी नगर, येथील शेतकऱ्यांनी एम.आय.डी.सी.च्या दूषित पाण्यामुळे आत्महत्या केल्याबाबत.

.....

 मुळे माउली पेपर-1.pdf

# 205

1 MB

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